

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

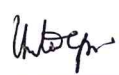
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

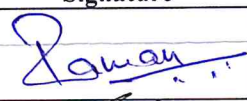

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 36, 645, 671 & 1186 /2020 in CP (IB) No. 192/7/HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TVL Narasimha Rao	RP	9989523450	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Shankar K.V. Ramana ASST CO. SECRETARY	ADV	9263101017	
Nirmal Kumar Pandey P. Kamshi Krishna	Adv	84980 44505	

ORDER

IA NO. 671

Counsel for the respondents is present.

RP is present.

Counsel for respondents again prayed time for filing counter.

It is observed that counsel for respondents seeks time for counter, even though several adjournments have been granted. However, as a last chance time is granted for filing counter with a direction to serve the copy of the counter on the otherside two days before the next date of hearing, otherwise matter will be decided on merits.

List the IA 'S 36,1186/2020 for hearing on 05.04.2021.


MEMBER (TECHNICAL)


MEMBER(JUDICIAL)

Pavani